

PETITIONER:
THE PATIALA CENTRAL COOPERATIVEBANK LTD.

Vs.

RESPONDENT:
THE PATIALA CENTRAL COOPERATIVEBANK EMPLOYEES UNION & ANR.

DATE OF JUDGMENT: 16/09/1996

BENCH:
SEN, S.C. (J)
BENCH:
SEN, S.C. (J)
JEEVAN REDDY, B.P. (J)
MAJMUDAR S.B. (J)

ACT:

HEADNOTE:

JUDGMENT:
WITH
CIVIL APPEAL NOS. 4074 AND 4075-76 OF 1988
J U D G M E N T

In view of the opinions delivered today, the appeals are allowed and the judgment of the High Court is Set aside subject to the observations made in our opinions. No orders as to costs.